

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAHYADRI AGRO INDUSTRIES AND FOODS PRIVATE LIMITED Date of Commencement of Liquidation: 29-01-2021; List of Stakeholders as on Date: 29-03-2021; Name of IP: Mr. Ravi Bagri; Last 5 digit of registration number: 11344

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2636859				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	350470782	2	349599057		728483	143241	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	6	32165141	5	12807000		19358141		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	7	4793558	7	3562530		19467	1211561	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	1	12222979	1			12222979		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	1363761	2	1313761		50000		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1491166	1	1000000			491166	<a href="#">Annexure 9</a>
Total		19	402507387	18	370919207		32379070	1845968	